

of the Tea Board canteens which are very few in number are not transferred normally as a routine matter at certain fixed intervals. Group 'C' & 'D' employees of the Coffee Board in all their Propaganda Units are required to be shifted after a continuous service of 3 years in the same unit and 5 years in the same place where there are more than one unit as per the criteria laid down by the Coffee Board in accordance with the instructions issued by Vigilance.

Lifting of Edible oils by various States

1476. SHRI NAVIN RAVANI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what quantity of edible oils had been lifted by various States during the period from January to May, 1980;

(b) what steps were taken to make the States lift available edible oils stocks from S.T.C.; and

(c) the quantity to be supplied during rest of this year to States?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) About 1.33 lakh tonnes of edible oils have in all been lifted by the States and Union Territories during January to May, 1980.

(b) (i) The distribution of imported edible oils is organised by STC in such a manner as to keep sufficient quantities of stocks at important consuming centres. The STC have opened new depots in some of the States, besides the existing ones to ensure smooth flow of edible oils. STC are also transporting edible oils by road to avoid delays in movement due to inadequate availability of railway wagons for certain States.

(ii) All the State Governments/ Union Territories have been requested to lift in line with the allocations of imported edible oils made from time to time

(iii) The State Governments are being allotted the type of imported edible oils that is generally demanded by them.

(iv) State Governments have also been requested to reactivise and energise the public distribution system within the States to improve the availability of edible oils to consumers.

(v) Periodic consultations are held with the State Governments in the various State capitals, and meetings have also been organised in Delhi, to review the distribution of edible oils through the public distribution system.

(vi) Imported edible oils are released by STC to State Governments at a fixed price. The State Governments in turn are allowed to make marginal adjustments in the end-retail prices of these oils, taking into account the actual distribution charges.

(c) This would depend on the demand and actual lifting of edible oils by the respective States/Union Territories.

Demands of India Meteorological Workshop Union

1477. SHRI R. K. MHALGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to the Unstarred Question No. 530, on the 14th March, 1980 regarding demands of India Meteorological Workshop Union, Poona and state:

(a) whether Government have taken decisions regarding the points at Sl. No. 1-2-3-4 and 6 mentioned in the statement attached to the reply;

(b) if so, what are the decisions of Government, when they have been taken and when they are likely to be implemented; and

(c) if no decisions have yet been taken, reasons for the delay and when they are expected to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL